

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH**  
**COURT NO. 1**

ITEM No.107  
(MP) CP(IB) 68 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Indian Potash Ltd

V/s

Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

**Order delivered on 23/09/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Ld. Adv. Mr. Manish Kaushik

For the Respondent

: Ld. Adv. Mr. Vijay Assudani

**ORDER**

We direct the learned counsel for the operational creditor to give the copy of rejoinder to the corporate debtor.

The matter come up for hearing on 10.11.2022.

-Sd-

**KAUSHALENDRA KUMAR SINGH  
MEMBER (TECHNICAL)**

Braj Mohan

-Sd-

**DR. MADAN B. GOSAVI  
MEMBER (JUDICIAL)**